

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 6094**

TO BE ANSWERED ON THE 11th APRIL, 2017/CHAITRA 21, 1939 (SAKA)

NATURAL CALAMITIES AND DISASTERS

6094. SHRI M.I. SHANAVAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has set up a Panel to study disasters like the flooding of cities during the last three years;

(b) if so, the details thereof;

(c) whether the Government contemplates to provide assistance to the States in times of disasters like floods in Vizag, Srinagar and Chennai; and

(d) if so, the details thereof ?

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) No Madam.

(b) Does not arise.

(c) & (d) With regard to assistance to the States in the time of disaster, primary responsibility for disaster management rests with the States. The Government of India extends all the possible logistic and financial support to the States to supplement their efforts to meet the situation effectively. However, there are well established institutional mechanisms at the National, State and district level for effective management of natural disasters/ calamities including flood at the State/ District and local Governments level during natural disaster in the country. In order to supplement the efforts of the State, financial assistance is extended

from the State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF), in accordance with the established procedure. The concerned State Governments undertake and provide relief to the affected people in the wake of natural disasters including flood, from SDRF already placed at their disposal, in accordance with the approved items & norms of assistance and based on the magnitude of the ground situation.
